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Oilseeds Crushing Industry

*791. Shri Dabhi: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the Oilseeds Crushing Industry Inquiry Committee has submitted its report to Government; and
- (b) if so, the main recommendations thereof?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No.

(b) Does not arise.

Shri Dabhi: May I know when the report is likely to be submitted?

Shri P. S. Deshmukh: It will not take long; by the month of October or November it will be submitted.

Shri Dabhi: May I know whether Government propose to levy a cess on oil mills as recommended by the Planning Commission?

Dr. P. S. Deshmukh: That is one of the things which will be examined in detail by this Committee.

Indian Post Offices in Tibet

*792. Shri Ibrahim: Willthe Minister of Communications be pleased to state:

- (a) whether the Indian Post Offices in Tibet were transferred to the Postal Administration of the People's Republic of China; and
- (b) if so, how far the restrictions now imposed by the Chinese authorities in the postal services between India and Tibet have effected the business community of this country?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) With the transfer of the Indian Post Offices in Tibet to the People's Republic of China on the 11th April, 55 the money order and value payable service were discontinued and the parcel post service which was previously available to certain specified individuals living in Tibet was also given up. Post Office Savings Bank facilities have also been withdrawn. The extent to which the discontinuance of these facilities has been disadvantageous to the business community of this country cannot be gauged, but there have been no representations on this account.

Shri Ibrahim: May I know whether the restrictions imposed by the Chinese Government are unilateral and if so, why? Shri Raj Bahadur: It was by way of mutual arrangement as agreed to between two countries and these Post Offices had to be transferred for these reasons.

श्री भक्त वर्झन : क्या मैं जान सकता हूं कि जिस समय यह डाक, तार की व्यवस्थायें चीन की सरकार के सुपूर्व की गयीं थीं उस समय इस तरह का कोई मुग्नाहिदा हुन्ना था कि कोई नये प्रतिबन्ध नहीं लगाये जायेंगे भौर क्या इस बारे में भ्रभी भी लिखा पढ़ी की जा रही है कि कोई प्रतिबन्ध न लगाया जायें?

श्री राजबहादुर: हमारे पास तीन डाकलाने थे। Gyantse, Pharijong
and Yatung. इन के जरिये से
पार्सल सर्विस तो कुछ हद तक सीमित
थी श्रीर इंग्योरेंस सर्विस बिल्कुल नहीं
थी, शेष डाक सर्विस थी। यह तीनों डाकलान भारतीय डाक तार विभाग के ग्रन्तगंत
काम करते थे। श्रव इन डाकखानों के हस्तांतरित होने के उपरांत यह डाकखाने चाईनीज
गवर्नमेंट के श्रधीन काम करते हैं श्रीर इसलिये
इन मुहग्राहिदों का श्रव कोई सवाल पैदा नहीं
होता।

Gur and Khandsari

*796. Shri Jhulan Sinha: Will the Minister of Food and Agriculture be pleased to state the effect of free licensing of Gur export on the price of Gur and Khandsari in the country during the year 1954?

The Minister of Agriculture Dr. P. S. Deshmukh): Free licensing of Gur for export was allowed, not in 1954, but in February, 1955. This has had practically so effect on internal prices of Gur or Khandsari, because owing to lack of foreign demand, exports have been very meagre.

Shri Jhulan Sinha: May I know if free licensing helped to relieve the glut in the gur market to any extent?

The Minister of Food and Agriculture (Shri A. P. Jain): I could not follow the question, Sir.

Mr. Speaker: Has it reduced the glut in the market to any extent?

Shri A. P. Jain: What does "it" refer to, Sir?